

FINANCIAL EXPRESS

PUBLIC NOTICE regarding the withdrawal of authorized person for Ramesh Jain, Universal Commodities Exchange Ltd.

FORM B PUBLIC ANNOUNCEMENT regarding the insolvency resolution process for Ramesh Jain.

Table with 2 columns: S.No. and PARTICULARS. Details include name of corporate debtor, authorized person, and dates of insolvency resolution process.

DEBTS RECOVERY TRIBUNAL, NO. 2 AT MUMBAI. Notice under sections 25-28 of the Recovery of Debts & Bankruptcy Act, 1993.

FORM NO. 14 (Sec 13(2)). DEMAND NOTICE. Debts Recovery Tribunal, No. 2 at Mumbai.

FORM A PUBLIC ANNOUNCEMENT regarding the insolvency resolution process for MDRHLAR BHACKHAND BISHNOI & SONS.

Table with 2 columns: Nature and type of facility, Limit (Rs. in Lakhs), Rate of Interest, and Security agreement with brief description of securities.

FORM A PUBLIC ANNOUNCEMENT regarding the insolvency resolution process for MDRHLAR BHACKHAND BISHNOI & SONS.

Table with 2 columns: Nature and type of facility, Limit (Rs. in Lakhs), Rate of Interest, and Security agreement with brief description of securities.

NOTICE TO GUARANTOR regarding the insolvency resolution process for MDRHLAR BHACKHAND BISHNOI & SONS.

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OSHPA POWER TRANSMISSION CORPORATION LIMITED. EXPRESSION OF INTEREST (EOI) for projects in Odisha.

IMPORTANT NOTICE regarding the insolvency resolution process for Motilal Oswal Home Finance Limited.

Public Notice for E-Auction/GM Sale regarding the insolvency resolution process for Motilal Oswal Home Finance Limited.

Bank of Baroda, Vasaghar Branch. NOTICE TO BORROWER regarding the insolvency resolution process for MDRHLAR BHACKHAND BISHNOI & SONS.

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PUBLIC NOTICE regarding the withdrawal of authorized person for S.E. Railway Tenders.

BAID INDUSTRIES PRIVATE LIMITED (In Liquidation). PUBLIC NOTICE regarding the insolvency resolution process.

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